

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 263 of 2015

Dated: 16th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Damodar Valley Corporation

... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C. K. Rai and Mr. Paramhans for
R.1

ORDER

Learned counsel for the sole respondent/Commission prays for and is granted four weeks time to file counter Affidavit/reply to the appeal memorandum and rejoinder be filed within three weeks thereafter.

Post the matter for hearing on **01st June, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt